

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:297

ANSWERED ON:10.03.2006

BANK DACOITIES

Dhanaraju Dr. K.;Mehta Shri Alok Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the attention of the Government has been drawn towards the cases of bank dacoities, missing of jewellery from the bank lockers and other cases taking place in various States during the last one year;
- (b) if so, the details thereof, State-wise and bank-wise;
- (c) the action taken against the persons found guilty in such cases in each State as on date;
- (d) whether security personnel deputed in banks are not adequate;
- (e) if so, the reasons therefor;
- (f) the measures being taken by the Government in regard to the foolproof security in banks; and
- (g) the total loss suffered by banks as a result thereof?

Answer

FINANCE MINISTER (SHRI P. CHIDAMBARAM)

(a) to (g) : A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (g) of Lok Sabha Starred Question No. 297 for 10.3.2006 by Dr.K.Dhanaraju and Shri Alok Kumar Mehta regarding Bank Dacoities.

(a) & (b): The bank-wise and State-wise details of the cases of robberies/dacoities and burglary (which includes incidents of removal of jewellery from the bank lockers) etc. which were reported by the banks to RBI during the year 2005 are given in the Annex.

(c) Action against the bank officials involved in the incidents is taken by each bank under its respective Conduct Regulations. Police complaints are also filed by the banks.

(d) & (e): Security arrangements at bank branches are primarily the responsibility of each bank. The strength of security personnel at each branch is dependent on security threat perception depending on the prevailing law and order situation, area specific issues, vulnerability of the branch etc. RBI stipulates deployment of armed police guards in so far as currency chest branches are concerned. At other branches, ATMs etc., the banks can devise their own arrangements with the approval of their respective Boards. Indian Banks Association (IBA) has reported that the security personnel deputed in banks are adequate as per the risk perception of the banks.

(f): The security measures implemented by public sector banks are reviewed in State level security committee meetings convened periodically by RBI. The meetings are required to be attended by the bankers and State Govt. officials including Senior Police officials. The Committee takes stock of the security environment in the State and requisite instructions are given to the banks. IBA has issued detailed guidelines in the form of a report called 'Report of the working group to review security arrangements in banks'. The report provides measures for assessing the risk faced by a branch and thereby determining the number of security guards required for guarding it. Banks have classified their branches depending on the risk factors involved and posted armed guards and installed anti-burglary/robbery devices etc. wherever necessary. Apart from other security equipment, alarm systems, Time lock devices and CC TV system have also been provided towards security arrangements at the branches.

(g) The details of loss suffered by banks as a result of robbery/dacoities and burglaries are given in the Annex.

Annexure

Details of Robberies/Dacoities/Burglaries (including missing of jewellery from bank lockers) reported by banks to RBI during the year 2005

(Amount in lakhs of Rs.)

State	Name of the bank	No. of incidents	Amount recovered	Amount suffered	Loss (4-5)
1	2	3	4	5	6

Assam	State Bank of India	2	4.59	4.59	
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Andhra Pradesh	State Bank of India	2	67.36	67.36	
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Andhra	Bank	1	2.00	2.00	0.00
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Bihar	Allahabad Bank	5	7.83	7.83	
	Punjab National Bank	7	21.13	21.13	
	Indian Bank	1	0.11	0.11	
	Indian Overseas Bank	1	23.45	5.02	18.43
	Central Bank of India	4	17.24	1.80	15.44
	Union Bank of India	1	32.50	32.50	
	United Bank of India	4	21.84	13.53	8.31
	UCO Bank	2	3.51	3.51	
	State Bank of India	2	1.40	1.40	

Chhatisgarh	State Bank of India	1			0.00
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Delhi	Canara Bank	1	5.27	5.27	
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Gujarat	Bank of Baroda	2	8.00	8.00	
	Central Bank of India	1	0.70	0.70	0.00
	UCO Bank	1	1.00	1.00	
	State Bank of Saurashtra	2	13.00	13.00	

Haryana	Allahabad Bank	1	5.30	5.30	
	Bank of Baroda	1	2.34	2.34	
	Canara Bank	1	0.65	0.65	
	Central Bank of India	2	3.18	2.42	0.76
	Corporation Bank	1	15.00	15.00	
	Oriental Bank of Commerce	1	0.63	0.63	
	Punjab National Bank	6	33.18	33.18	
	Union Bank of India	1	0.51	0.00	0.51
	State Bank of Patiala	1	2.39	1.80	0.59
	State Bank of India	1	3.78	3.78	

Jammu & Kashmir	The Jammu & Kashmir Bank Ltd.	4	29.45	29.45	
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Jharkhand	Bank of India	6	7.33	7.33	
	Central Bank of India	1	29.19	29.19	
	Allahabad Bank	1	2.00	2.00	
	United Bank of India	2	9.03	4.00	5.03
	Union Bank of India	1	0.21	0.21	
	Indian Overseas Bank	1	23.45	5.02	18.43
	State Bank of India	2	8.00	8.00	

Madhya Pradesh	Central Bank of India	1	3.00		3.00
	Allahabad Bank	1		0.00	
	Union Bank of India	2	1.10	-	1.10
	State Bank of Indore	1	6.00		6.00
	State Bank of India	1	1.93		1.93

Karnataka	State Bank of Hyderabad	1	2.00		2.00
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Citi Bank	1	90.00	90.00	0.00
Maharashtra Bank of Maharashtra	3	15.34		15.34
Bank of Baroda	1	1.00		1.00
Corporation Bank	1	16.97		16.97
Syndicate Bank	1	7.39		7.39
UCO Bank	1	5.39		5.39
The Catholic Syriana Bank Ltd.	2	20.82		20.82
The South Indian Bank Ltd.	1	5.00		5.00
Meghalaya Bank of India	1	10.00		10.00
Nagaland UCO Bank	1	7.30		7.30
Orissa Indian Overseas Bank	1	17.73	12.88	4.85
Andhra Bank	1	19.61		19.61
Union Bank of India	1	1.67		1.67
United Bank of India	1	3.32		3.32
State Bank of India	2	0.18	0.02	0.16
Punjab State Bank of Patiala	1	2.39		2.39
Punjab National Bank	2	8.47		8.47
Punjab & Sind Bank	1	0.90		0.90
UCO Bank	1	63.00	61.00	2.00
Allhabad Bank	1	4.00		4.00
Rajasthan Bank of Baroda	1	3.00		3.00
State Bank of Bikaner & Jaipur	1	22.00		22.00
Punjab & Sind Bank	1	0.00	0.00	0.00
Punjab National Bank	2	29.18	3.00	26.18
Oriental Bank of Commerce	1	0.00	0.00	0.00
Tamil Nadu State Bank of India	1	10.00	0.00	10.00
Uttar Pradesh Allahabad Bank	5	14.00		14.00
Bank of Baroda	3	5.50		5.50
Bank of India	2	5.92		5.92
Central Bank of India	1	21.43	0.00	21.43
Oriental Bank of Commerce	2	3.38	0.00	3.38
Punjab National Bank	2	16.91	0.00	16.91
Union Bank of India	2	20.98	0.00	20.98
Uttaranchal Allahabad Bank	1	2.00	0.00	2.00
Bank of Baroda	1	2.41	2.38	0.03
UCO Bank	1	0.00	0.00	0.00
West Bengal Allahabad Bank	1	3.80	0.00	3.80
Bank of India	2	1.97	0.00	1.97
Indian Overseas Bank	2	0.00	0.00	0.00
UCO Bank	2	1.28	1.28	0.00
Union Bank of India	1	0.00	0.00	0.00
State Bank of India	2	6.78		6.78
Punjab National Bank	1	2.00		2.00
HDFC Bank Lt.	1	99.00	99.00	0.00
Total	145	992.60	305.85	686.75